

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 619 (ND) / 2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018

NAME OF THE COMPANY: Shri Chandra Shekhar Vs. Cosmic Structures
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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For the Petitioner (s) : Mr. M. P. Sahay, Advocate

For the Respondent (s) : None

ORDER

Affidavit of service is still not before us. The Registry may ensure that the same is placed on record so that the matter can be taken up for arguments on the next date of hearing.

To come up on 8th February, 2018.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)